

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/116/2013

Date :30.08.2013

**I**

**Shri Vijay Kumar Vyas**, an officer in the District Judge Cadre, presently posted as **Registrar(Administration), Rajasthan High Court, Jodhpur**, is hereby appointed/posted as **Registrar General, Rajasthan High Court, Jodhpur**.

He will take over the charge in the afternoon of **31.08.2013**.

**II**

The services of **Shri Dinesh Chandra Somani**, an Officer in the District Judge Cadre, presently posted as **District & Sessions Judge, Tonk** are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Vigilance), Rajasthan High Court Bench, Jaipur**.

**III**

**Shri Dinesh Chandra Somani**, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Vigilance), Rajasthan High Court Bench, Jaipur** vice **Shri Gordhan Bardar**.

**IV**

**Shri Nirmal Singh Meratwal**, an officer in the District Judge Cadre, presently posted as **Registrar (Rules), Rajasthan High Court, Jodhpur**, is hereby appointed/posted as **Registrar(Examination), Rajasthan High Court, Jodhpur**.

**V**

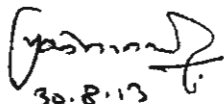
**Shri Deepak Maheshwari**, an officer in the District Judge Cadre, presently posted as **Registrar(Examination), Rajasthan High Court**, is hereby posted as **Officer on Special Duty in the Registry of the High Court** with his headquarter at Rajasthan High Court Bench, Jaipur.

**VI**

**Shri Atul Kumar Chatterjee**, an officer in the District Judge Cadre, presently posted as **Officer on Special Duty in the Registry of Rajasthan High Court, Jodhpur**, is hereby appointed/posted as **Registrar(Rules), Rajasthan High Court, Jodhpur** vice **Shri Nirmal Singh Meratwal**.

**VII**

**Shri Devendra Kachhawaha**, an officer in the District Judge Cadre, presently posted as **Director, Rajasthan State Judicial Academy, Jodhpur**, is hereby appointed/ posted as **Registrar(Administration), Rajasthan High Court, Jodhpur** vice **Shri Vijay Kumar Vyas**.

  
30.8.13

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**VIII**

**Shri Om Prakash Gupta-IV**, an officer in the District Judge Cadre, presently Under Awaiting Posting Orders at Jaipur, is hereby transferred and posted as **District & Sessions Judge, Balotra** vice **Shri Prithvi Raj**.

**IX**

**Shri Prithvi Raj**, an officer in the District Judge Cadre, presently posted as **District & Sessions Judge, Balotra**, is hereby transferred and posted as **District & Sessions Judge, Tonk** vice **Shri Dinesh Chandra Somani**.

**Note:**

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. In case successor takes over charge before issuance of posting order of the officer concerned the later shall await his posting order at the same Headquarter.

**BY ORDER,**

  
30.8.13  
**REGISTRAR GENERAL**